

O.P. Jindal Global University A Private University Promoting Public Service



Jindal Global Law School India's First Global Law School

INDAL GLOBAL LAW SCHOOL THE COOLD-19 ACADEMIC ACTION PLAN FOR SPRING 2020

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EXECUTIVE SUMMARY OF THE ACADEMIC ACTION PLAN

ACADEMIC AFFAIRS

This Action Plan does not nullify or suspend any of the policies laid down in the Jindal Global Law School (JGLS) Academic Rulebook, except otherwise provided in this Action Plan.

Academic Schedule

 Classes for all penultimate and graduating batches, and all elective courses 	APRIL 20, 2020 – JUNE 3, 2020
Examinations for penultimate and graduating batches	JUNE 4, 2020 – JUNE 12, 2020
Classes for all batches other than penultimate and graduating batches	APRIL 20, 2020 – JUNE 16, 2020
Examinations for all batches other than penultimate and graduating batches	JUNE 17, 2020 – JUNE 26, 2020

Class Timings:

Class Timings: All classes will be held as already scheduled in the timetable. There shall be no class cancellations, rescheduling or swapping.

Curriculum and Pedagogy:

Course instructors may revise the curriculum of their courses. This can be in the form of reducing the 'textual mass', both spoken and written, instead of deletion of modules. Additionally, Course Coordinators shall ensure uniformity in the revisions made to the course by the course instructors.

Course Continuation and Completion:

In order to maintain continuity, faculty members are requested to spend a part of their first class of the resumed semester for a recap. Instructions for all courses will be completed as per the timeline set above.

Attendance:

The attendance policy will stand suspended for Spring 2020 Semester. However, students are strongly advised to attend classes and stay updated about the curriculum. Accordingly, faculty members are requested not to keep attendance as a criterion for internal assessments.

Internal Assessments:

JGLS will continue with the existing policy on weightage for internal assessments. Internal assessments held from February 3, 2020 to March 20, 2020, will be retained by faculty members. Additionally, faculty members are requested to convert all their remaining internal assessments into take-home/online work. Lastly, faculty members are requested not to hold any online test/assessment, until the re-sit examinations are completed, i.e., until May 4, 2020.

VII Elective Courses:

There will be no minimum or maximum credit limit for students this semester. Students will be allowed to drop any of the elective courses taken during Spring 2020 any time before June 1, 2020. No compulsory courses, however, can be dropped.

VIII Classroom Decorum:

Efforts to disrupt the class in any manner, whether such conduct is mentioned in the Student Code of Conduct laid down in the JGLS Academic Rulebook or not, will be strictly dealt with. Instructors may refer such cases to the Vice Dean and/or Disciplinary Committee. The non-exhaustive list of breach of decorum includes actions like muting the faculty members and other students, making noise in the background, typing comments that are irrelevant to the subject matter taught or to the class at large, and recording a class without the permission of the faculty member.

IX Classroom – The Safe Space:

The Safe Space Pledge in all JGLS course manuals will continue to apply to all online classes as well.

X **Examinations:**

The University has decided to convert all examinations—both re-sits and endterms—into take-home examinations. The relevant policy is outlined in detail in the main body of this Action Plan.

XI Moot Courts:

Until 1st June, students are allowed to participate only in online moots. For moots scheduled after 1st June with registration before 1st June, students should contact the Moot Court Society to get relevant approvals. Students may register for moots scheduled after 1st June with registration also after 1stJune. However, the moratorium on physical participation in moots until 1st June 2020 is subject to extension.

XII Teaching Assistants:

The minimum requirement of 8 hours per week is suspended for TAs. TAs should continue possible online work with professors they are TAs to. Professors should factor in the difficulties associated with the present circumstances in evaluating TAs.

XIII Independent Research Papers:

The credit limit for IRPs is partially suspended for the semester. That means, IRPs beyond 6 credits can be obtained only against dropped electives. The policy of word-count is fully suspended. Evaluators are requested by assess candidates based on factors other than the word-count like ability to comprehend the subject matter, originality in thought, ability to organize ideas, persuasiveness of arguments and quality of prose.

XIV Students on Exchange, Dual-Degrees and LL.M. Pathways:

For exchange students and the batches they take the course/s with, the curriculum of the entire course will be reduced. Examination questions will be restricted to the reduced curriculum. Students going for dual-degree and LL.M. pathway programmes will be exempted from all honors courses.

INTERNSHIPS & PLACEMENTS

Due to the semester's extension into late June, the existing internship opportunities secured/planned by students are likely to be affected. Please refer to various scenarios anticipated in this Action Plan and proposed actions by JGLS/OCS.

INTERNATIONAL COLLABORATIONS

JGLS in consultation with the OCS has prepared an Action Plan to minimise the toll taken by Covid-19 pandemic on international collaborations between universities. For details, see the Action Plan.

DISABILITY SUPPORT

JGLS has been working closely with the Disability Support Committee by extending various types of support in the form of academic/faculty mentoring; policy relaxations; reasonable exemptions and extensions; and assistance of scribes, readers, and proof-readers. For details regarding specific steps proposed by JGLS, see the Action Plan.

POSTGRADUATE & PH.D. PROGRAMMES

Everything contained in this Action Plan applies to the post-graduate and Ph.D. programmes of JGLS, unless specified otherwise or if the application of the provisions vitiate the intended outcomes of the existing policy. For further details, see the Action Plan.

RESEARCH & PUBLICATIONS

The JGLS research deans will continue working towards the JGLS agenda on research through online medium/platforms.

ADMISSIONS

All admissions related work will be carried out online, including hosting a Webinar series in law. Faculty members are encouraged to come forward and support the University in conducting webinars.

ROLE OF THE STUDENT COUNCIL & THE STUDENT ACADEMIC COMMITTEE

This Action Plan urges the JGLS Student Council (SC) and the Student Academic Committee (SAC) to be cognizant of the harsh realities around us and sensitize the student community about the same. They are also requested to extend all support to the law school administration in implementing this Action Plan.

IMPLEMENTATION OF THE ACTION PLAN

For effectively responding to concerns relating to Spring 2020 semester and implementing this Action Plan, the School has constituted a 15-member Covid19 JGLS Faculty Coordination Committee (JGLS FCC). For further details, see the Action Plan.

REVIEW MEETINGS

The JGLS FCC will hold review meetings to take stock of its work and to make sure that this Action Plan is implemented effectively. In addition to the JGLS FCC's review, the JGLS Academic Review Board will continue its monthly meetings online.

1 INTRODUCTION

This Action Plan is formulated in event of the O.P. Jindal Global University (hereinafter, the "University") advancing its summer break as a precautionary measure against the world-wide spread of the novel Coronavirus. On 19th March 2020 (during the 8th week into the semester), the University announced the decision to advance the summer break to a period from 20th March 2020 to 3rd May 2020. The Government of India declared a nation-wide lock down from 24th Match 2020 to 14th April 2020.

As part of the University's decision to advance the summer vacation, the following academic schedule was drawn:

Academic Schedule for Spring 2020

No.	Action	Dates	
1.	Advanced Summer Break	20 March 2020 – 3 May 2020	
2.	Resumption of classes	4 May 2020	
3.	Ending of the semester for all graduating and penultimate batches, and all elective courses	12 June 2020	
4.	Ending of the semester for all batches other than graduating and penultimate batches	26 June 2020	
5.	Second Summer Break	27 June – 31 July 2020	

However, the situation created by Covid-19 did not abate. The Government of India has announced an extension of the lock down for two more weeks starting from 15th April. At this juncture, the University, having made necessary preparations to commence online classes, has decided to resume the academic session online from 20th April as per a revised timeline.

The revised timeline ensures that the total hours of instruction originally planned are not substantially reduced/lost. While the graduating and penultimate batches (including all elective courses) will have an intensive semester, the hours will be similar to the original schedule for all other batches, as they will have full 8 weeks of instructions in addition to the 7 weeks that have already been completed.

The University has decided to use Microsoft Team as the platform to conduct online classes in the manner proposed by the JGU's Planned Intervention in Virtual Learning and Online Teaching (PIVOT). This Action Plan aims to support this endeavour by creating a framework for action, decision-making and grievance redressal.

2 SCOPE OF THE ACTION PLAN

Since the challenge being faced by the world is unprecedented, damaging social organization and institutional plans, Jindal Global Law School (JGLS), mindful of the gravity of the situation, has decided to adopt extraordinary policies for the resumed semester now starting on 20th April 2020 and ending on 26th June 2020. Such policies will have effect only on activities—curricular, co-curricular, extracurricular and such that are related to the larger objectives of the university— held between 3rd February 2020 and 26th June 2020. The Action Plan and the policies it lays down will not be applied prospectively or retrospectively beyond the said dates.

3 ACADEMIC AFFAIRS

This Action Plan does not nullify or suspend any of the policies laid down in the JGLS Academic Rulebook, except otherwise provided in this Action Plan. That means, whatever has been explicitly laid down on issues/areas in the Action Plan will have predominance over the academic policies on the same issues/areas. Silence of the Action Plan on issues/areas implies that the relevant policies of the Academic Rulebook will be will applied as such or mutatis mutandis in a manner which is fair and in the best interest of the larger student community.

A Academic Calendar

Table 1: Academic Calendar for Spring 2020

No.	Action	Dates
1.	Classes for all penultimate and graduating batches, and all elective courses	20 April 2020 – 3 June 2020
2.	2. Examinations for penultimate and graduating batches 4 June 2020 – 12 June 2020	
3.	Classes for all batches other than penultimate and graduating batches	20 April 2020 – 16 June 2020
4.	Examinations for all batches other than penultimate and graduating batches	17 June 2020 – 26 June 2020

B School Timings

All classes will be held as already scheduled in the timetable. Class cancellations, rescheduling and swapping of classes should not be done by any faculty member.

C Curriculum & Pedagogy

Curriculum for each course should be revised/tweaked by the course instructor without defying the philosophy, sprit, and pre-decided outcomes of the course. In doing this, among other relevant factors, one should be mindful that the shift from physical to virtual classrooms is likely to reduce the contact hours, primarily due to the reduced scope of active classroom discussions. Therefore, revising the curriculum, while it may be in the form of deletion of modules, need not always be so; rather revision can be in the form of reducing the "textual mass", both spoken and written. However, this Action Plan requests the course coordinators and instructors to rework their curriculums.

Most of the Spring 2020 courses in JGLS are "theory and practice" type courses. Such courses can be converted into online modes with minimum impact on the pre-identified learning outcomes. However, there are courses which are clinical in nature and/or workshop-based. Some theory-and-practice courses may also have assessments in the form of clinics or workshops. While the latter can be replaced by take-home assignments, clinical courses and workshop-based courses cannot be taught as effectively as other courses through online platforms. Being conscious of this limitation, this Action Plan submits the following proposal to minimize the impact on learning outcomes for clinical courses and workshop based courses.

Clinical Courses: Clinical courses require community/field engagement. Such courses aim at realtime learning. Interaction with the subjects of study and observation of the field are important elements of clinical learning. "Clinical environment"—the opportunity to interact and observe—is the setting required for holding clinics. Shifting classes to the online platform makes it difficult to hold clinics as they are conventionally held.

This Action Plan recommends that clinical faculty limit their clinical courses to the observation part.

Students may be provided with materials for observation, e.g. video recordings of activities in the identified field. This may include recorded life of communities (mostly captured by documentaries), recorded practices and processes of institutions, or recorded performance of skills. The clinical report, an essential component of clinical courses, can be prepared based on such observations.

Further, clinics can focus on desk research and preparation of reports based on that reserach. Expert interviews can also be conducted over zoom.

Workshop-Based Courses: Workshop-based courses, much like clinical courses, provide livelearning. In order to achieve this, the live presence of the instructor/trainer is required in class. Instruction is imparted through individual and group activities aided by the live support provided by the instructor.

In the online platform, instructors may form groups which could perform the same activities. The whiteboard facility would aid them to a large extent. Active aid of the instructor being the most essential element of workshop-based courses, and that the online platform can provide this to a great extent, workshop-based courses can minimize any impact that online teaching may have on the learning outcomes.

For all compulsory courses, Course Coordinators will be responsible to ensure that there is uniformity in the revisions made to the course by the course instructors. A set of guidelines will be issued to the Course Coordinators from the Office of Academic Affairs (OAA).

Webinars: To enrich the online learning experience, OAA will arrange for Webinars with distinguished scholars and practitioners of law on the areas taught in compulsory and elective courses. Course Coordinators and course instructors are urged to proactively make proposals for such lectures to the OAA. All webinars will be for a batch; rather than for a section. In all such webinars, one of the faculty members teaching the area will be the moderator.

D Course Continuation and Completion

Active teaching was discontinued with effect from 20th March 2020. However, faculty members were encouraged to hold office hours through the online portal/medium so that students do not feel a discontinuity. In addition, we encourage all faculty members to spend a part of the first class of the resumed semester for a recap. Alternatively, or alongside recap classes, summaries of one or two reading materials to that effect can also be shared with students before the resumption of classes. The take-home internal assessment assignments given by many faculty members during the advanced vacations have had students staying in touch with their courses. With resumption of online classes, faculty members should not hold extra classes since the lost classes are being compensated for in the revised timeline.

Instructions for all courses should be completed as per the timeline set above and as per the timetable. Completion is understood as what is agreed between the Course Coordinators and the instructors in the interest of larger student community in the spirit of Clause III(C) of this Action Plan.

E Attendance

Since classrooms have become virtual classrooms, the attendance policy applicable to physical classrooms will not be followed for Spring 2020. However, this temporary suspension of attendance policy is in no way meant to convey that attending classes is optional. While it is the paramount responsibility of students to attend all classes held online as per the timetable, the inaccessibility of the online platform at times may fail a student from participating in online classes. It remains, however, the responsibility of students to ensure that they regain the lost classes through recorded-class, if any, or through the Office Hours of concerned faculty members.

No attendance will be taken for the classes. Accordingly, faculty members are requested not to keep attendance as a criterion for internal assessment. No student will be debarred from appearing in end-term examinations due to shortage of attendance.

F Internal Assessments

JGLS will continue the existing policy on weightage for internal assessments. For all compulsory courses, the weightage will be 50% and for all elective courses the weightage will range from 50% to 70%.

Internal assessments held (commenced and completed) during 3rd February 2020 to 20th March 2020, will be retained by faculty members. In case of those internal assessments which commenced during the said period but overlapped into the vacation period, faculty members have been requested by the OAA to grant extension to students to a chosen date in the month of May. Based on the request by many faculty members, the OAA permitted them to announce new take-home internal assessments or convert existing assessments into take-home work to be done by students during the vacation.

This Action Plan further requests faculty members to convert all their remaining internal assessments into take-home/online work. Since every assessment also has a learning component (knowledge generation) apart from the testing component (progress indicator), converting assessments into take-home work should not overly focus on testing alone. For e.g. converting a Moot Court (aiming to develop research and oral argumentation skills) into a research paper would have the learning component qualitatively reduced, as a research paper neither provides context-specific questions as in a moot court nor tests oral skills. However, when the research work demands response to select questions by the instructor followed by a viva, the deficiency which might happen due to the conversion can be compensated for to a large extent.

Faculty members are requested not to hold any live test/assessment (online), if at all, until the resit examinations are completed, that is until 4th May 2020. For detailed guidelines, see Part X, "Role of Faculty Members."

G Grading Options

JGLS follows a CGPA based grading system by which students are placed in grade categories of O Grade to Fail Grade in descending order.

No.	Grade	Percentage of Marks
1.	0	80% and above
2.	A+	75 % – 79.75 %
3.	Α	70 % – 74.75 %
4.	A-	65 % – 69.75 %
5.	B+	60 % - 64.75 %
6.	В	55 % - 59.75 %
7.	B-	50 % – 54.75 %
8.	F	Below 50%

Table 2: The Existing Grading Structure for JGU/JGLS

Based on the grades obtained, students' Cumulative Grade Point Average (CGPA) is calculated. CGPA is deemed to be an indicator of the overall academic performance/standing of students. CGPA is also an indicator of merit and is widely used by higher educational institutions for admissions and employers for recruitments. For these reasons students always strive for higher CGPAs.

Since Covid-19 has foiled originally intended learning experiences and outcomes of all higher educational institutions across the world, there has been growing dissatisfaction about pre-set assessment criteria and patterns. Even the very concepts of "academic performance" and "academic merit" are changing in emerging circumstances. The comfort of the familiar ecosystem is lost!

This sense of loss has been prompting higher education institutions all over the world to reimagine their grading structures and patterns. Recognizing these efforts and sensing our own situationality, the following options are under consideration in JGLS:

- Suspend the CGPA system for Spring 2020: While this is a method which has been adopted by many institutions including Harvard Law School, it will be inconsiderate to those students who otherwise maintain a high CGPA and have a competitive edge for many opportunities.
- Keep the CGPA as an opt-in option by which students can opt for their score and receive a CGPA OR
 opt-out of the CGPA system by accepting a Pass/Fail grade: In case of the latter, and if the grade is a
 simple pass, students' CGPA will stay as before the examinations and in case of a Fail, the CGPA will
 drop further. This option, however, leaves those who are in disadvantaged circumstances worse off.
- Reducing the Pass percentage to 40% instead of the 50%: Even if approved and adopted, this grading system will have pro tem effect only; it will have neither prospective nor retrospective effect. That is to say, the scope of this policy will be limited to Spring 2020.

If option 3 is adopted, the following will be the grading structure:

No.	Grade	Percentage of Marks	Grade Points	
1.	0	80% and above	8	
2.	A+	75% - 79.75%	7.5	
3.	Α	70% - 74.75%	7	
4.	A-	65% - 69.75%	6	
5.	B+	60% - 64.75%	5	
6.	В	55% - 59.75%	4	
7.	B-	50% - 54.75%	3	
8.	P1 or C	45% - 49.75%	2	
9.	P2 or D	40% - 45.75%	1	
10.	F	Below 40%	0	
11.	Р	Pass	"Pass" in a pass-fail course. "P" indicative of at least the basic understanding of the subject matter.	
12.	I	Incomplete	Extenuating circumstances preventing the student from completing coursework assessment, or taking the examination; or where the Assessment Panel at its discretion assigns this grade.	

Table 2: The Existing Grading Structure for JGU/JGLS

- The table provides the proposed grading structure and its interpretation.
- Proposed changes are shown highlighted in green.
- Passing Marks 40%.
- Grades introduced ('P1 or C' and 'P2 or D')

H Elective Courses

Students generally enrol in elective courses in order to pursue their interests in certain disciplines or to familiarize themselves with advanced thinking in certain fields. These two being the basic factors which prompt students to enrol in elective courses, all students have to take a certain number of elective courses in order to complete their minimum required credits for graduation. However, so as to ensure that students do not fail to take a reasonably required course load or take a course load higher than what is reasonably practicable, the existing policy has laid down minimum and maximum credits. Further, the existing policy does not allow students to drop elective courses beyond the "Elective Shopping Week".

The scenario created by Covid-19 makes strict compliance of the above said policy unfeasible. Continuation of these policies may increase the hardship of students. Therefore, for Spring 2020, there will be no minimum or maximum credit limit for students. Students are allowed to drop any of the elective courses taken during Spring 2020 any time before 1st June 2020.

This policy will not apply if the request for dropping the elective course is made after the said date or after the commencement of the endterm examination of the course/s, whichever is earlier.

Against every such dropped elective, students may make a request for Independent Research Papers (IRP) from the OAA. Alternatively, they may choose to enrol for an additional elective in the subsequent semester/s. In all such cases, permission will have to be obtained from the OAA for crossing the credit-limit of 24.

The scope of this clause is limited only to elective courses. All compulsory courses shall be taken by students in the order in which those courses are laid down by the OAA.

Classroom Decorum

JGLS has a Student Code of Conduct laid down in the JGLS Academic Rulebook. Whatever is codified therein on classroom decorum shall be observed by students. Efforts to disrupt the class in any manner, whether such conduct is mentioned in the Rulebook or not, will be taken seriously. Instructors can refer such cases to the Vice Dean or/and Disciplinary Committee (DC). The non-exhaustive list of breach of decorum includes actions like muting the faculty members and other students, making noise in the background, typing comments that are irrelevant to the subject matter taught or to the class at large, and recording a class without the permission of the faculty member.

Classroom: The Safe Space

All JGLS classrooms are safe spaces. Faculty and students will have the freedom to express every type of idea that is relevant to the subject matter under discussion without any fear of retaliation. There should be mutual respect among faculty and students for the "other". While perspectives are always appreciated, they shall not be imposed on others. The Safe Space Pledge in all JGLS course manuals will continue to apply to all online classes as well.

This course may discuss a range of issues and events that might result in distress for some students. Discussions in the course might also provoke strong emotional responses. To make sure that all students collectively benefit from the course, and do not feel disturbed due to either the content of the course or the conduct of the discussions. Therefore, it is incumbent upon all within the classroom to pledge to maintain respect towards our peers. This does not mean that you need to feel restrained about what you feel and what you want to say. Conversely, this is about creating a safe space where everyone can speak and learn without inhibitions and fear. This responsibility lies not only with students, but also with the instructor.

Students are urged to use the scope of the Safe Space rationally, respecting other students' viewpoints. That is to say, every student should be mindful that the classroom is everyone's space. One's exercise of the safe space shall not be meant to seize the space for oneself. Instructors can intervene to ensure that class time is used in everyone's interest and benefit.

K Examinations

As this policy is framed, there is uncertainly prevailing all over the world about the restoration of normalcy. Given the circumstances, the University has decided to convert all examinations— both resits and endterms— into take-home examinations such that assessments promptly follow completion of courses/classes.

Question papers for all examinations will be set by faculty members keeping in view the take-home nature of the examinations.

The OAA has prepared the following policy for all examinations (resits and endterms) of Spring 2020.

Spring 2020 Policy on Examinations

Mode of Examinations: All examinations, including examinations for core courses and elective courses, will be take home examinations.

Duration of Examinations: All examinations will be for the duration of 6 hours for all students. For students registered with the Disability Support Committee (DSC), the duration will be 8 hours. In case any faculty proposes a different timeline for their elective course, it will be notified separately and accordingly.

However, the School is also contemplating the idea of increasing the duration of endterm examinations to 12 hours for all students and 16 hours (proportional increase of 20 minutes for every hour) for students registered with the DSC. Such a contemplation is mindful of the fact that students are differently placed in terms of the resources for the take-home examinations for which reliance on materials/infrastructural resources is extremely high.

Time of Examinations: For all examinations, question papers will be released at 10 am. Students are required to submit the answer sheets before 4 pm. The Examinations Office will release the question papers through email.

Type of Questions: All examinations being take-home examinations, faculty members should avoid multiple choice questions or questions requiring one word answers or find-the-answer type questions. The questions should be analytical and application based. All answer scripts will be checked for plagiarism.

Uploading the answer-sheets: Under all circumstances, students will have to follow the instructions given by the Examinations Office. It will be the sole responsibility of the student to upload the answer sheet on time and they should complete writing well in time. Answer sheets submitted beyond the stipulated time will not be accepted, and the student will be marked absent from the examinations.

Absence and Incomplete Grade: If students are unable to take the examination, they should send prior notice to the Associate Dean (Examinations), explaining the reasons for their absence. While the regular policy allows for such intimation within 5 working days, for all take-home examinations of Spring 2020, a leave of absence from examination should be sent before the release of the question paper. This is for the reason that students cannot request for absence from the examinations after taking a look at the question paper.

The policy on Incomplete grade for Spring 2020 is follows:

In case students wish to apply for Incomplete grade due to any extenuating circumstances including medical emergencies, students can write to the Associate Dean (Examinations) before the question paper is released. Once the examination starts, students cannot seek Incomplete, as the examination being take-home. Students must inform the Associate Dean (Examinations) any time before 10 am on the day of the examination for which you seek Incomplete, along with the evidence of extenuating circumstance. The evidence should be submitted within 5-7 days of the missed examination.

Table 4: Examinations Schedule for Spring 2020

All Resit Examinations	4th April to 4th May
Endterm Examinations for all graduating and penultimate batches	4th June to 12th June
Endterm Examinations for all batches except graduating and penultimate batches	17th June to 22nd June
Special Resit Examinations	TBD

Schedule of Spring 2020 Resit Examinations

All Spring 2020 resit examinations, except special resit examinations have been scheduled between 4th April to 4th May. However, due to the advanced reopening of the university, many resit examinations now clash with classes scheduled from 20th April to 4th May. In order to address this problem, this Action Plan proposes two options:

- 1. Hold resit examinations as planned and provide recorded videos of clashing classes supported by tutorials to students. There will, however, be no clash of internal assessments, as faculty members have been requested not to hold any internal assessments until 4th May 2020. For all students taking resit examinations between 20th April to 4th May, there will also be a relaxation in deadlines for the submission of class assignments.
- 2. Postpone all resit examinations scheduled between 20th April to 4th May to weekends starting from 25th April to 7th June.

Unfair Means in Examinations

Since all examinations are take-home examinations, all cases of plagiarism will be considered as unfair means in the examination.

Answer sheets will be checked for plagiarism by the evaluators (through the software or through other means), and in case of the reflection of more than 25% in the similarity report, the case will be referred to the Unfair Means Committee (UMC). However, between the limit of 25% to 30%, the evaluator will have the discretion to decide whether a case of unfair means should be made and referred to the UMC. While referring a case to the UMC, evaluators should attach the plagiarism report with comments, if any. Evaluators may excuse students if the similarity report reveals references to class notes/other reading materials that were part of the course manual.

For checking plagiarism, all quotes will be excluded in online settings. The faculty must also ensure that the answers are not saved in the repository to avoid similarity check between the answers submitted by students.

Penalty: In reported cases, if the percentage of plagiarism is 26% to 49%, the penalty will be deduction of marks. If the percentage of plagiarism is 50% or above, Fail grade will be given to the student in the course.

Answer sheets will be also checked for collusion by the evaluator. Collusion means secret or illegal cooperation or conspiracy between the examinees in order to mislead or deceive examiners, representing each one's attempt in the examination as honest. In case any student is involved in collusion by offering or receiving any help from any other student, it will amount to unfair means and the case will be referred to the UMC for the same. The penalty will include cancellation of the examination of all examinees involved in collusion. A confession by one or more students involved in collusion will not absolve anyone from their guilt.

L Moot Courts

The JGLS Moot Court Society ("**MCS**") has planned the following procedure for participation of students in moot court competitions for Spring 2020 and ahead, until the crisis abates.

- a) For moots which are scheduled prior to 1st June 2020: Students of JGLS are disallowed to participate in any moot court competitions scheduled before 1st June. However, students are allowed to participate in all online moot court competitions. If students withdraw from competitions scheduled prior to 1st June for which they had been selected, whether online or otherwise, no penalty will be imposed on them by the MCS. It is to be noted that this moratorium until 1st June is not final and may be extended in case the situation remains difficult or unsafe with respect to travel.
- b) For moots which are scheduled after 2nd June 2020 with registration before 1st June 2020: Students who were allocated these moots must contact the organizers through the MCS Board. It is the responsibility of the MCS Coordinator to confirm that the moot is taking place. Once confirmation is received, students may register for such moots scheduled after 2nd June 2020. However, this does not guarantee that the students will be able to participate in the moot, as we the School/MCS may need to extend the moratorium on participation beyond 1st June 2020.
- c) For moots scheduled after 2nd June 2020 with registration also after 2nd June 2020: The School/MCS will continuously monitor the situation regarding Covid-19 and inform students by 25th May 2020 whether the moratorium on participation is extended or not. In case the moratorium on participation is not extended, students will be able to register for moots in this category.

M Teaching Assistants (TA)

The philosophy of TAship is that students inclined to pursue an academic career take up TAship with a professor. TAship is basically a framework of mentoring by which students get to learn the ways of the academia through observation and assistance.

As per the existing policy, TAship requires 8 hours of work which includes, but is not limited to, preclass consultations with the professor, assisting the professor's preparation for the class, delivering inclass lectures approved by the professor, holding tutorials, and being a part of the office hours of the professor. TAs, as required by policy, submit a monthly report to the Professor, evidencing their work.

With the shift to online classes, many TAs may not be in a position to fulfil all these policy requirements. Therefore, the OAA has decided to suspend the 8 hours working requirement for all TAs for Spring 2020. In assessing a TA's performance for Spring 2020, especially during the period starting from 20th March, professors are requested to factor in the changed circumstances and the associated difficulties.

N Independent Research Papers (IRP)

The existing policy allows IRPs up to 6 credits. Under the present circumstances, the credit limit remains the same, although IRPs will be allocated to students against every approved elective-drop, irrespective of the IRP-credit obtained by the student so far.

Existing policy also has a set word-court for IRPs. For every 4-credit IRP, the word-length is designated as 8000 words and for 2 credit IRPs, the word-length is 4000 words. However, given the present situation with many students facing difficulties in accessing resources, the OAA has suspended the policy on word-length.

Evaluators/supervisors of IRP are requested to assess IRPs based on factors other than the word-count like ability to comprehend the subject matter, originality in thought, ability to organize ideas, persuasiveness of arguments and quality of prose.

All supervisors should provide online consultations to students signed up for IRPs under them.

O Students on Exchange, Dual-Degrees and LL.M. Pathways

Many students on exchange programmes or selected for exchange programmes, are enrolled in courses along with their junior/senior batches in order to complete the courses that are missed or may be missed while on exchange. The situation has become particularly problematic for those students of the graduating batch who are taking classes with junior batches other than the penultimate batches. That is, the classes for the graduating batch will end on 3rd June, whereas classes taken with the junior batches will end only on the 16th.

The OAA in discussion with relevant Course Coordinators has agreed that course instructors will cover the bulk of such syllabi but for a module or two by 3rd June. There will be no questions asked form the remaining modules and the question paper will have ample choices. Instructors are also open to help the students separately after 12th June. The OAA is also considering the option of holding a separate examination for the students of the graduating batch.

For all students selected to the dual-degree programmes and LL.M. pathways, the OAA is planning to exempt them from all honours courses, subject to the condition that the remaining credits will be completed in the partner institution as part of the JD or LL.M. However, this decision, if made, will not be applicable to students who decide to later on withdraw from the dual-degree or pathway programmes. They will be required to complete these courses in the subsequent semesters.

4 INTERNSHIPS AND PLACEMENTS

June-July is the period when JGLS students generally do their summer internships. However, due to the semester's extension into late June, existing internship opportunities secured/planned by students are likely to be affected. This is, however, based on the assumption that all employers will continue with their existing plans, which may also be subject to significant alterations. This Action Plan, whatsoever, anticipates all likely scenarios and lays down the following actions:

Scenario A

If secured internships remain unaffected and employers keep their plans unchanged, JGLS will ensure that students are relieved from the classes for joining such internships in the month of June.

For 2017, 2018 & 2019 Batches of BA/BBALLB and 2019 and 2018 Batches of LLB: Special classes will be arranged for such students. The list of such students will be prepared by the School in consultation with the Office of Career Services (OCS) by early May. To facilitate this process, OCS will review every internship offer, from the employers' end and from the students' end. However, students are also allowed to withdraw from internship with any particular employer or from the Spring 2020 internship as such. Prior intimation should be given to the OCS in such cases, preferably before or during the review. The lost opportunity can be remedied during the subsequent semesters if the student has not otherwise satisfied the minimum requirement with regard to internships.

The minimum requirement for internship as per Section 25 of the Bar Council of India, Part IV, Rules of Legal Education is as follows:

Minimum Period of Internship: (a) Each registered student shall have completed minimum of 12 weeks internship for Three Year Course stream and 20 weeks in case of Five Year Course stream during the entire period of legal studies under NGO, Trial and Appellate Advocates, Judiciary, Legal Regulatory authorities, Legislatures and Parliament, Other Legal Functionaries, Market Institutions, Law Firms, Companies, Local Self Government and other such bodies as the University shall stipulate, where law is practiced either in action or in dispute resolution or in management.

Student Placement Representatives (SPRs): The selection process for the induction of SPRs which usually happen in Spring 2020 will be conducted in Fall 2020.

For 2016 Batches of BA/BBALLB and 2018 Batch of LLB: Internships of these batches (penultimate batches) are less likely to be affected by the extension of the semester, as the classes will get over for them by 3^{rd} June and the semester by 12^{th} June. The provision for withdrawal is applicable to the students of the penultimate batches as well. However, prior intimation to the OCS is mandatory.

Further, in order to secure/promote pre-placement offers for students of the penultimate batches, they are allowed to do extended internships in the month of August with due approval from the School.

Scenario B

If employers change their plans and revoke all/many offers of internships, which is likely to be the case, the following strategy will be followed by the School and OCS.

	Discussion	Action	
1	Online Internships	OCS will support students for online internships and live-projects. Further, OCS will also recommend/facilitate online courses and webinars which will be beneficial to students with portals like Coursera, Unacademy, and others	
2	Scholarships	Keep track of scholarship opportunities for higher studies, if available	
3	Research and Publications	OCS will encourage/facilitate students to undertake research projects and publications. School will also create an opportunity for students to assist/participate in the research of JGLS/JGU faculty members	
4	Interview Preparations	Help students to watch/record short video bytes as preparation for future interviews. SPRs will collate videos in a google drive. OCS will share the interview questions. Submitted videos will be assessed and feedback will be shared with students. OCS will also hold online Mock interviews	
5	Guidance to 2nd year SPRs	3^{rd} year SPRs to guide 2^{nd} year SPRs on CV building and on career choices to be made. 2^{nd} year students will support in exploring online internships	
6	Support for Higher Studies		
7	Zero-day Requirements (for penultimate batches only)	nate	
8	Counselling and Guidance	OCS will continue assisting students for career counselling and guidance through regular online sessions and one-to-one meetings. Further, senior SPRs and alumni will also be engaged for sessions on CV building and SoP writing	

Table 5: Plan of Action for Career Services

Points of Contacts

- JGLS Helpline jgls.fhs@jgu.edu.in
- OCSTeam

Anubhav Sharma, anubhavsharma@jgu.edu.in

Gaurav Shukla, gshukla@jgu.edu.in

Shikha Chopra, schopra@jgu.edu.in

Kriti Singh, ksingh@jgu.edu.in

Alisha Chawla, achawla@jgu.edu.in

Payel Nasrin, pnasrin@jgu.edu.in

5 INTERNATIONAL COLLABORATIONS

As movements and physical connectivity are largely restricted across the world, the Covid-19 pandemic is likely to take a toll on international collaborations between universities. JGU is a university which relies to some extent on its international collaborations for the realization of its mission. Hence the Action Plan lays down the following:

The JGLS Deans in-charge of international collaborations as well as faculty coordinators will review each and every previously-agreed student exchange programme, dual-degree programmes, and LL.M. Pathway programmes. They will get in touch with each partner institution with whom a collaboration has been agreed upon for Fall 2020. This process is already underway. Feedback so far suggests that except for a couple of partner universities, no other partner has cancelled the programmes. However, while the possibility of cancellations of the programmes from the partners' side is not ruled out fully, there is also the possibility of the pandemic getting abated and life resuming to normalcy.

As per the communication by the JGLS Office of International Collaborations (JGLS OIC), as and when information is received from partner universities, students will be promptly informed by the Assistant Dean (International Collaboration). In case the universities decide to cancel the programme, JGLS will explore the possibility of participation of the exchange students in online classes of such partner instutions. In the case of dual degree programmes and LL.M. Pathway programmes, effort will be made to help students join the online classes of respective universities, in case overseas travel remains suspended.

The period of action for JGLS OIC is 1st April 2020 to 30th May 2020. Within this time period, there should be greater clarity on the future of every programme/collaboration agreed upon for Fall 2020.

A. Withdrawal from Student Exchange/Dual-Degree/LL.M. Pathway

If any student selected for student exchange, dual-degree, or LL.M. pathway programme wants to withdraw from the same, they will be allowed to do so with no penalty for their actions. Students are urged to intimate their decision of withdrawal, if at all, before 30th May 2020 to the JGLS OIC. In case of a withdrawal, all special allowances given, including special classes, advancement of the courses of the semester-on-exchange (Fall 2020 in this case), exemption from honours courses etc. will stand cancelled, as these courses will be available for regular studies at JGLS during Fall 2020.

B. Summer Schools

IIHED, JGLS OIC and the Summer School Coordinators are in constant contact with institutions that have agreed to offer summer schools to JGLS students for the Summer 2020. If there is information from any of the institutions regarding cancellation of the summer schools, prompt intimation of the same will be given to concerned students. Against any such cancellation of the summer school, fee, if any paid by students, will be refunded.

6 DISABILITY SUPPORT

This Action Plan recalls JGLS's commitment to disability support. This commitment of the School is reflected in the following statement (See Course Manual Template, JGLS):

JGU endeavors to make all its courses accessible to students. All students with any known disability needing academic accommodation are required to register with the Disability Support Committee dsc@jgu.edu.in. The Committee has so far identified the following conditions that could possibly hinder student's overall well-being. These include: physical and mobility related difficulties; visual impairment; hearing impairment; medical conditions; specific learning difficulties e.g. dyslexia; mental health.

The Disability Support Committee maintains strict confidentiality of its discussions. Students should preferably register with the Committee during the month of June/January as disability accommodation requires early planning. DSC will approve of and coordinate all disability related services such as appointment of academic mentors, arranging infrastructural facilities, and course related requirements such as special lectures, tutorials and examinations.

All faculty members are requested to refer students with any of the above-mentioned conditions to the Disability Support Committee for addressing disability-related accommodation requirements.

In pursuance of this commitment, JGLS has been working closely with the Disability Support Committee (DSC) by extending various types of support in the form of academic/faculty mentoring; policy relaxations; reasonable exemptions and extensions; and assistance of scribes, readers and proof-readers. The UGC Guidelines for Persons with Disabilities Scheme in Universities is being complied with in letter and spirit.

For the Spring semester 2020, as the world fights against a pandemic, as academic plans have been threatened in an unprecedented manner, JGLS does not least bit waver from its commitment to disability support. Instead, the School plans to enhance the scope of the support.

To this effect, the School has formulated the following:

- For all examinations in Spring 2020, students registered with the DSC will be given additional 2 hours to complete their papers. However, the duration of the endterm examinations is under deliberation and has not yet been finalized. Whatsoever be the duration, every student registered with the DSC will be given an additional 20 minutes for every hour of examination.
- If the nature of disability or circumstances does not allow the students to attend online classes, recordings of the classes will be provided to them. If recordings are unavailable, subject-specific mentors will be provided to the students.
- The School in consultation with the Examinations Office will try to minimize the number of examinations clashing with online classes. This will be for the period extending from 20th April to 4th May, 2020. An alternative plan is also being deliberated upon.
- In case students registered with the DSC have examinations clashing with online classes, they will be given recorded lectures. This will be supplemented by live tutorials by the course instructors. If necessary, and on request by the DSC, mentors can also be provided. In case a video recording is unavailable, the course instructor will provide short-duration supplementary classes to students.

As a matter of extended support, instructors are urged to reduce the number/load of internal assessments for students registered with the DSC. Whenever and wherever such support is needed, the Chair of the DSC or the OAA will contact the concerned course instructors.

7 POST GRADUATE & PH.D. PROGRAMMES

Everything contained in this Action Plan applies to the post-graduate and Ph.D. programmes of JGLS, unless specified otherwise or if the application of the provisions vitiate the intended outcomes of existing policy.

LL.M. Dissertation: Students enrolled in the LL.M. programme will continue working with their supervisors through online consultations. The timelines for LL.M. dissertation have been revised as follows:

Table 6: Timeline for LL.M. Dissertation

STAGE 1		
First week of March, 2020 (7th March 2020)	Review meeting, Submission of 1st Draft	
STAGE 2		
First week of May, 2020 (between 5 May and 10 May 2020)	Submission of 2 nd Draft	
Mid of May, 2020 (between 12 May and 20 May 2020)	Submission of 2 nd Draft	
5 June - 8 June, 2020	Online Submission of Final Dissertation	
15 June - 20 June, 2020	Online Viva Voce	

Ph.D. Programmes: The mode of continuing the course work for the Ph.D. programme will be decided by the JGU Office of Doctoral Studies (ODS). Supervisor-candidate meetings and Research Advisory Committee (RAC) meetings will continue online as planned earlier. JGLS Doctoral Committee meetings will also be held online. Due processes will be followed everywhere, including in presentation of synopsis, admission related seminars/presentation, and essential decision-making will not be affected.

In case candidates are unable to fulfil any of the stipulated requirements, they are required to send timely information to the Director, Centre for Post Graduate Legal Studies.

8 RESEARCH & PUBLICATIONS

The JGLS research deans will continue working towards the JGLS agenda on research. Their commitment to create a culture and robust ecosystem for research will not be substantially affected by the crisis. Online medium/platforms will be used by the research deans to continue with the following activities:

- 1. Faculty Consultation: One-to-one faculty meetings on the respective researches of faculty members.
- 2. JGLS Research Colloquium: The proposed Research Colloquium will be postponed to Fall 2020. However, all the received papers will be sent to external experts for commenting. Faculty members will be able to progress with their article-submissions without much delay through this process.
- 3. JGLS Research Vision Document: The drafting of the JGLS Research Vision and Policy will continue uninterrupted.
- 4. Webinar on Research Methods: A webinar on research methods/styles/approaches in academic legal writing will be held for JGLS faculty.
- 5. JGLS Faculty Seminars: The weekly research seminars will be held through the online platform Zoom.

- 6. Research Collaborations: The research deans' office will engage with scholars/faculty in other universities for fostering research collaborations for visiting positions, faculty workshops and conferences.
- 7. JGLS Faculty Members' Research Profile: Efforts towards the attaining active online presence of the researches of JGLS faculty will be continued. Efforts are being put in order to create an opt-in research conference dissemination medium.



All admissions related work will be carried out online. This inter alia includes hosting a Webinar series in law. This Action Plan solicits the support of all faculty members of JGLS. They are encouraged to come forward and support the University in conducting webinars. These webinars will also become an excellent repository of information on JGU, JGLS, and on various branches of law.

10 ROLE OF FACULTY MEMBERS

Explaining the spirit of JGU's approach during this time of crisis, the Vice Chancellor in his email to the university stated that:

We are deeply committed to offering academic flexibility to our students on various matters, including curriculum, classes, attendance, examinations, assessment, resits and all other matters keeping in mind the paramount interests of students.

This Action Plan appeals to the faculty members of JGLS to hold this sprit in high esteem. Accordingly, faculty members are requested to follow the guidelines given in this policy and be open to feedback from students and flexible in terms of deadlines and granting exemptions.

In responding to students' requests for "relaxations", this Action Plan urges faculty members to be considerate to the "domestic/local circumstances" of students. The exceptional ecosystem of JGU Campus, which creates a sense of homogeneity and oneness and the sense of safe space, is lost once students are outside the campus. Many find themselves in uncongenial environments, which is also exacerbated by the morbidity of a pandemic. In order to reduce the stress of students, faculty members are requested to consult the guidelines in the regular course of their teaching.

- 1. Reduce the internal assessments to a maximum of two components instead of distributing the entire internal assessments into many small components. The idea is to reduce the burden of doing many components in a short span of time without access to the intellectual resources otherwise easily available on campus.
- 2. Reduce the total weightage of the internal assessments to 30 or 40 marks and scale up the score to 50.
- 3. However, internal assessments completed during 3rd February to 18th March may be retained, even if only a certain percentage of students in the class have completed the same. If students have already devoted the required time on such assignments, fulfilling the learning objectives, it would be unfair to put them to through another assignment to achieve the same learning objectives.
- 4. Not to assess students based on the richness/scarcity of intellectual resources, as they study with limited resources, perhaps with no resources but for the lectures.
- 5. To the extent possible, take-home midterm examinations are discouraged, as many students, in the urgency to vacate the hostel, have left behind their core study materials in the hostel.
- 6. Before taking decisions, try to get the opinion of the class. One should not hesitate to discard an idea if that disadvantages even a small minority in the class and no reasonable redressal can be given to them.

11 ROLE OF THE STUDENT COUNCIL AND THE STUDENT ACADEMIC COMMITTEE

Whatever measures are being taken by the University during these times, they are in the interest of its students. Since the crisis is unprecedented, many decisions taken by the university may not conform to familiar standards. Rather they are ingenious decisions taken through deliberative process among the senior leadership of the University. These decisions in the present circumstances should not be taken at face-value, for they are extraordinary decisions taken in response to extraordinary challenges.

This Action Plan urges the JGLS Student Council (SC) and the Student Academic Committee (SAC) to be cognizant of the harsh realities around us. It is not the case that JGU is thrown into a crisis and the rest of the world proceeds as usual. The general standards and conditions which were used to assess the reasonability of decisions do not exist anymore. Nobody's action has the merit of correctness— nothing is a model for anything.

- 1. The Action Plan urges JGLS SC and SAC to assist the School administration to effectively manage/run the system this Action Plan has put forward. This may require constant engagement with the student community.
- Students should be made aware of the murky scenario in the job market. Many internships may be cancelled, many job offers, including Pre-Placement Offers and Zero-day offers, may be withdrawn, many job contracts may be rescinded, law offices may not need additional litigators, Public Sector Undertakings may freeze recruitments for a year. However, JGLS and OCS remain committed to boost the career prospects of students.
- 3. Universities all over the world are suspending all international collaborations. This may impact student exchanges, dual-degree and LL.M. pathway arrangements. Summer schools may be cancelled. However, this Action Plan has proposed many ways to face the odds and sustain our international collaborations.
- 4. Students should be encouraged to stay cheerful and confident. Encourage them to speak to each other and to their teachers and deans, to read, watch TV/recorded shows, listen to music, spend quality time with family, indulge in hobbies, and play with pets, if any.
- 5. Request students to invest faith in the University and send the message that we shall collectively overcome this crisis.

12 IMPLEMENTATION OF THE ACTION PLAN

For effectively responding to concerns relating to Spring 2020 semester and implementation of this Action Plan, the School has constituted a 15-member Covid19 JGLS Faculty Coordination Committee (JGLS FCC). The Committee mainly comprises of faculty members who are office bearers of one or another functional area. The reason for such a composition is mindful of the fact that in addressing many of the concerns, which might be raised by faculty and students, action would be needed through institutional mechanisms and through the SoPs laid down.

Composition of the JGLS FCC

No.	Member	Portfolio
1.	Prof. Sreejith S.G.	Convener
2.	Prof. Dipika Jain	Research and Publications
3.	Prof. Vishwas Devaiah	LLM/CPGLS
4.	Prof. Jasmeet Gulati	Examinations
5.	Prof. Williams Iheme	Doctoral Committee
6.	Prof. Albeena Shakil	Policies and Academic Review Board
7.	Prof. Keerty Nakray	Disability Support
8.	Prof. Karan Latyan	Academic Affairs
9.	Prof. Manveen Singh	Academic Affairs
10	Prof. Tanvee Nandan	Moot Courts and Academic Events
11.	Prof. Malvika Seth	International Collaborations
12.	Mr. Gaurav Shukla	Career Services
13.	Prof. Mercy Deborah	Student Affairs and Initiatives
14.	Prof. Anand Prakash Mishra	Admissions
15.	Mr. Jitender Upadhayay	Member Secretary

The following are the larger mandates of the committee:

- 1. The JGLS FCC will be primarily responsible for addressing all concerns relating to the continuation and successful completion of the Spring semester 2020 which was discontinued on 20th March 2020 during the 7th week of the Semester.
- 2. The Covid 19 Plan of Action for Spring 2020, JGLS and Report of the JGU's Planned Intervention in Virtual Learning and Online Teaching (PIVOT) will be the guiding documents for JGLS FCC's actions.
- 3. The JGLS Helpline and the JGLS FCC coordinator will be the first point-of contact for faculty and students, except for admissions related questions/issues. The Coordinator and the Helpline will refer the matter, depending on its nature, to the concerned member of the JGLS FCC, as and when needed.
- 4. The referred matter will be followed-up to conclusion by the concerned member using their respective teams.
- 5. Nothing in the mandate of the JGLS FCC absolves any dean of JGLS from their normal responsibilities, which may include further follow-up on the action taken by the JGLS FCC.

JGLS Helpline Team

- Mr. Jitender Upadhayay
- Ms. Sapna Sharma
- Mr. Sushil Kumar
- Mr. Hem Nath Mishra

Helpline Guidelines

This helpline can be used by faculty and students for non-technical matters, which include matters relating to academics, examinations, student exchange, internships and placements, student initiatives, and scholarships. For all technical issues, please contact the IT Helpdesk or IT Helpline.

The JGLS Helpline services are available as per the following schedule:

No.	Name	Time Slot	Phone Number
1.	Mr. Hem Nath Mishra	8:00 AM to 12:00 NOON	9910139918
2.	Ms. Sapna Sharma	12:00 NOON to 4:00 PM	8396901579
3.	Mr. Sushil Kumar Singh	4:00 PM to 8:00 PM	8076713384
4.	Mr. Jitender Upadhayay	8:00 PM to 8:00 AM	8930110851
5.	Mr. Bivas Sen Gupta	On Reserve	On Reserve

- Faculty members may also write to **jgls.fhs@jgu.edu.in** The response time will be within one hour from the time of receiving the email. However, between 12:00 AM to 6:00 AM there may be further delay in responding.
- In case any of the member's cell number is not reachable or busy, you may call Mr. Jitender Upadhayay
- Helpline is only the first point of contact. If the matter is something that deserves further attention and action, the matter will be forwarded to the concerned member of the JGLS Faculty Coordination Committee



The JGLS FCC will hold review meetings to take stock of its work and to make sure that this Action Plan is implemented effectively. In addition to the JGLS FCC's review, the JGLS Academic Review Board (ARB) will continue its monthly meetings online. All such meetings will review the implementation of the Action Plan. The OAA-SAC Joint meetings will also be held online as per the schedule.

The questions are legion, and the answers are up to you ... Tell all the stories, but don't lose sight of the overarching idea, the very direction and motor of this epic tale.

JOSTEIN GAARDER

The Ringmasters' Daughter (depicting the fictional case of Amazonian virus and the human fight against it)